

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA NOS. 16 & 17 in WRIT PETITION (CIVIL) NO(s). 265 OF 2011

AVISHEK GOENKA Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

(For directions, permission to appear and argue in person and office report)

Date:08/10/2013 These Applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK  
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s)

In-Person (NP)

For Respondent(s) Mr. Mukul Gupta, Sr. Adv.

For UOI Mr. Tufail A. Khan, Adv.

Mr. S.A. Haseeb, Adv.

Mr. B. Krishna Prasad, Adv.

For State of Meghalaya

Mr. Ranjan Mukherjee, Adv.

Mr. S. Bhowmick, Adv.

Mr. S.C. Ghosh, Adv.

Mr. Gopal Jain, Adv.

Ms. Nandini Gore, Adv.

Mr. Abhishek Ray, Adv.

Ms. Aditi Bhatt, Adv.

Ms. Neha Khandelwal, Adv.

Ms. Manik Karanjawala, Adv.

For M.s Karanjawala & Co., Adv.

Mr. Rajesh Kumar, Adv.

For M/s. AP & J Chambers, Adv.

Mr. Ranjan Kumar Pandey, Adv.

Mr. Dheeraj Nair, Adv.

Mr. Kedar Nath Tripathy, Adv.

UPON hearing counsel the Court made the following

O R D E R

The petitioner in person is not present.

The applications are adjourned.

List the applications on 1st November, 2013.

Registry to notify the date to the petitioner appearing in person.

[KALYANI GUPTA]  
COURT MASTER

[SHARDA KAPOOR]  
COURT MASTER

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